

Format I

Claim for 2% Interest Subvention on Short-term Crop Loans/ Post-harvest credit against negotiable warehouse receipts/
Loans restructured due to NC/ Loans restructured due to Severe NC, up to Rs. 3 lakh for the year 2018-19 / 2019-20

Name of the Bank: _____

Statement for the half year / year ended on
September 20__ / March 20__ / Additional Claim

	*Total short term production credit at 7% p.a		Amount of total subvention claimed (Rs. in actuals)
	No. of accounts (in thousands)	Amount Disbursed / drawn (Rs. lakh)	
Loans up to Rs.3 lakh			

Category-wise claim for 2% Interest Subvention for 2018-19 / 2019-20 for All India except North East region

	*Total short term production credit at 7% p.a. for All India except North East region								
	General			SC			ST		
	No. of accounts (in thousands)	Amount Disbursed / drawn (Rs. lakh)	Amount of subvention claimed (Rs. in actuals)	No. of accounts (in thousands)	Amount Disbursed / drawn (Rs. lakh)	Amount of subvention claimed (Rs. in actuals)	No. of accounts (in thousands)	Amount Disbursed / drawn (Rs. lakh)	Amount of subvention claimed (Rs. in actuals)
Loans up to Rs.3 lakh									

Category-wise claim for 2% Interest Subvention for 2018-19 / 2019-20 for North East region

	*Total short term production credit at 7% p.a. for North East region								
	General			SC			ST		
	No. of accounts (in thousands)	Amount Disbursed / drawn (Rs. lakh)	Amount of subvention claimed (Rs. in actuals)	No. of accounts (in thousands)	Amount Disbursed / drawn (Rs. lakh)	Amount of subvention claimed (Rs. in actuals)	No. of accounts (in thousands)	Amount Disbursed / drawn (Rs. lakh)	Amount of subvention claimed (Rs. in actuals)
Loans up to Rs.3 lakh									

i) We certify having disbursed the above loans at 7% p.a. up to Rs. 3 lakh by way of short-term production credit to the farmers during the year 2018-19 / 2019-20.

Sd/-
Authorised Signatory of the Bank

ii) (Statutory Auditor certifying the correctness of the subvention claim)

Sd/-
Seal and Signature of Auditor
Date:

(This claim format needs to be duly certified by Statutory Auditors with the Firm Registration Number and Membership Number of all Signatories)

*May be modified suitably for post-harvest credit against negotiable warehouse receipts/ Loans restructured due to NC/ Loans restructured due to severe NC